

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO.5654
TO BE ANSWERED ON 02.04.2018

Incidents of Ragging in Schools

† 5654. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received several complaints from parents/ students/schools/colleges regarding increase in incidents of ragging in schools/colleges/ Central Universities/Indian Institutes of Technology (IITs), Indian Institutes of Management (IIMs) and other educational institutions located in various parts of the country;
- (b) if so, the State-wise number of such cases reported during the last three years and the current year along with the number of students suspended in this regard;
- (c) whether the Government proposes to take strict action against the guilty students to prevent such incidents in future; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (d): Yes, Madam. The details of complaints of ragging received in University Grants Commission (UGC) during the last three years and the current year, State-wise are available at the website www.antiragging.in. Details of ragging cases reported are as per Annexure. Out of a total of 2041 ragging complaints received by the UGC during 1st January, 2015 to 27th March, 2018, students have been punished in 871 cases including suspension in 338 cases.

In order to address the issue of increase in ragging cases in campuses, the UGC has brought out the UGC Regulations on Curbing the Menace of Ragging in Higher Educational Institutions, 2009. These Regulations are to be followed mandatorily by all Higher Educational Institutions (HEIs). They provide for a number of punitive and prohibitive measures. Para 9.1 of the Regulations provides for suspension, debarring, rustication, expulsion, etc. of the guilty students from the institution. These Regulations are available on UGC Website www.ugc.ac.in.

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 5654
for 02.04.2018 regarding Incidents of Ragging in Schools.**

Annexure

**State/UT-wise and Year-wise details of ragging cases during the last three years and
the current year**

State/UT	2015	2016	2017	2018
Andaman & Nicobar	0	0	0	0
Andhra Pradesh	12	17	28	5
Arunachal Pradesh	0	0	1	0
Assam	9	10	33	3
Bihar	21	24	53	12
Chandigarh	1	0	3	0
Chhattisgarh	9	4	9	3
Dadra & Nagar Haveli	0	0	0	0
Daman & Diu	0	0	0	0
Delhi	8	8	13	6
Goa	1	1	0	1
Gujarat	11	5	16	1
Haryana	4	11	16	2
Himachal Pradesh	4	4	6	2
Jammu & Kashmir	4	2	7	1
Jharkhand	19	15	20	3
Karnataka	23	24	49	9
Kerala	29	35	45	22
Lakshadweep	0	0	0	0
Madhya Pradesh	48	55	100	33
Maharashtra	17	29	46	11
Manipur	0	0	4	0
Meghalaya	1	1	1	0
Mizoram	1	1	3	0
Nagaland	0	0	0	0
Odisha	30	28	46	8
Puducherry	3	0	8	1
Punjab	9	15	16	2
Rajasthan	16	20	40	8
Sikkim	0	1	2	1
Tamil Nadu	25	33	43	8
Telangana	5	12	12	2

Tripura	1	3	9	3
Uttar Pradesh	51	93	143	35
Uttarakhand	8	14	30	1
West Bengal	53	50	99	19
GRAND TOTAL	423	515	901	202